

by an agreement and understanding amongst themselves have been submitting quotations against tenders invited by Directorate General of Supplies and Disposals for the purchase of ceiling fans, offering identical or near about the same rates for the supply of ceiling fans of the same or similar specifications and sizes. The enquiry is pending before the Commission.

Price of Life Saving Drugs

7747. SHRI ARJUN SETHI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what are the names of life saving drugs which have been made cheap; and

(b) what were their last prices and what are the prices after reduction?

S. No.	Name of the formulation	Pack size	Pre-revised Price Rs.	Revised price Rs.
1.	Ambistryn S 1 gm.	1 vial	1.18	1.16
2.	Pentids '400' Tablets	6's pack	100	3.51 bottle)
3.	Steclin Caps. 250 mg.	100 caps bottle	46.79	45.89
4.	Insulin Lente 40 u/ml.	10 ml. vial	12.00	11.78
5.	-do- 80 u/ml.	10 ml. vial	22.50	22.09
6.	Interovioform Tablets	50 x 10's Box	42.08	41.31
7.	Nydropid Tabs. 100 mg.	100 tabs pack	3.51	3.44

Statement

LIST OF LIFE SAVING BULK DRUGS

1. Quinine and the Salts, Tata quina and Cinchona Febrifuge.
2. Dapsone,
3. Isoniazid,
4. Para-amino-salicylic Acid and its salts,
Note: Granules of para-amino-salicylic Acid and its salts will be eligible for exemption under Item No. 4 only if they conform to the standards of the National formulary of India, 1966.
5. Insulin, all types,

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) In the 1980-81 Budget, duty of excise on patent or proprietary formulations based on 30 specified bulk drugs has been abolished and the manufacturers of such formulations have been advised to pass on the benefit of this reduction to the consumers. A statement giving the names of these bulk drugs is attached.

(b) The formulations based on 30 drugs run into a large number. Time and effort involved in compiling the details regarding their reduced prices and pre-reduced prices would not be commensurate with the results likely to be achieved. However, as illustrations, the names of some of the formulations showing their earlier prices and revised prices are given below:

6. Iodochlorohydroxy-quinoline, Di-iodohydroxyquinoline and salts of metine,
7. Ethionamide,
8. Cycloserine and Cycloserine Tartrate,
9. Pyrazinamide,
10. Thiacetazone;
11. Chlorhydroxyquinoline;
12. Morphazinamide Hydrochloride;
13. Dehydro emtine Dihydrochloride;
14. Chloramphenicol and its esters for oral and parenteral use;

15. Penicillin and Steptomycin including Dihydrostreptomycin in their pure form or as salts or as derivatives and intended for oral or parental use;
16. Ethambutol Hydrochloride (Tibutoi);
17. Chloroquin Phosphate;
18. Amodiaquine Hydrochloride;
19. Clofazimine;
20. Tolbutamide (Oral anti-diabetic);
21. Metronidazole;
22. Diethyl Carbamazine Citrate;
23. Piperazine and its salts;
24. Rifampicin;
25. Tetracycline Hydrochloride;
26. Chloroquine Sulphate;
27. Primaquin Phosphate;
28. Pyrimethamine;
29. Mepacrine Hydrochloride;
30. Chloroquine diphosphate;

Staff Artists of A.I.R. Resigning from Service during Emergency

7748. SHRI T. S. NEGI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that some staff Artists working in various units of AIR, Delhi, resigned from service in period of emergency i.e. from August, 1975 to December, 1976;

(b) whether any enquiry was constituted by Vigilance Department or CBI against any one of the said staff Artists;

(c) if so, whether the conduct of said artists was found objectionable but they resigned while CBI enquiry was in progress; and

(d) if so, the name of those persons and the facts of the cases?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAMDULARI SINHA): (a) Yes, Sir. Four Staff Artists resigned from ser-

vice during the period August, 1975 to December, 1976.

(b) to (d). The CBI had registered a case against one of the staff artists namely Shri M. S. Zaidi on the basis of information. The said Staff artist Shri Zaidi tendered his resignation which was accepted with effect from 8-9-1976, In consultation with the CB.

Early Completion of Thein Dam in Punjab

7749. SHRI L. S. TUR: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether the Punjab State Government have approached the Central Government for the early completion of Thein Dam;

(b) if so, the decision taken by the Central Government; and

(c) time by which this project will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). The execution of the Thein Dam Project continues to be done by the Government of Punjab. According to information received from them, the project is expected to be completed by 1987 as per present construction schedule.

Bifurcation of Fertilizer Corporation of India

7750. SHRI NAWAL KISHORE SHARMA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that the Fertilizer Corporation of India was bifurcated into four companies during the Janata Regime at the Centre;

(b) the main purpose behind bifurcating the Fertilizer Corporation of India;

(c) the extent to which the object of bifurcating the FCI has since been achieved;